

ITEM NO.9

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 971/2025

CHHEDA LAL (DECEASED) THR. LRS.

Appellant(s)

VERSUS

MANNI LAL (DECEASED) THR. LRS. & ORS.

Respondent(s)

Only I.A. No. 101413 of 2025 (Application for substitution) and I.A. No. 101416 of 2025 (Application for exemption from filing official translation) is to be listed under this matter.

IA No. 101413/2025 - APPLICATION FOR SUBSTITUTION

IA No. 101416/2025 - EXEMPTION FROM FILING O.T.

Date : 13-01-2026 This matter was called on for hearing today.

For Appellant(s) : Mr. Ankur Yadav, AOR
Ms. Radha Rajput, Adv.
Mr. Anurag Singh, Adv.
Mr. Prateek Yadav, Adv.

For Respondent(s) :
Mr. Tahir Ashraf Siddiqui, AOR

Mr. Pratap Sahani, Adv.
Mr. Monoranjan Padhi, Adv.
Ms. Shahina, Adv.
Mr. Tejaswi Kumar Pradhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 7 are duly represented.

Service is complete on respondent nos. 8 to 11 but none appeared.

As per office report, learned counsel for appellant has filed an application for substitution to bring on record the Lrs. of

deceased appellant no. 1 alongwith an application for exemption from filing official translation.

Applications, being in time, is hereby allowed.

Cause title be amended accordingly.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar

AP